

At present, Khadi and Village Industries Commission is implementing the Special Employment Programme in the following districts.

*Districts Identified for Special Employment Programme*

| S. No. | District        | State            |
|--------|-----------------|------------------|
| 1.     | Saharsa         | Bihar            |
| 2.     | Kalahandi       | Orissa           |
| 3.     | Dausa           | Rajasthan        |
| 4.     | Sarguja         | Madhya Pradesh   |
| 5.     | Karnool and     | Andhra Pradesh   |
| 6.     | Adilabad        | -do-             |
| 7.     | Alleppy         | Kerala           |
| 8.     | Tirunelveli and | Tamil Nadu       |
| 9.     | Ramanathapuram  | -do-             |
| 10.    | Marigaon        | Assam            |
| 11.    | Birbhum         | West Bengal      |
| 12.    | Kolar           | Karnataka        |
| 13.    | Chamba          | Himachal Pradesh |
| 14.    | Chandrapur      | Maharashtra      |
| 15.    | Mau             | Uttar Pradesh    |
| 16.    | Banaskhanta     | Gujarat          |

The objective of district special employment programme is to generate 10,000 employment per district by end of 8th five year plan. 34 other districts have been tentatively identified. DRDA committment has been requested for from

them.

The loan facilities are available for activities related to Khadi and 96 Village Industry items enumerated in the KVIC Act. At present KVIC extends direct loan facility to directly listed institutions and others get this facility through banks.

**Small Scale Industries**

1306. SHRI RAJESH KUMAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to grant permission to some multinational companies for signing an agreement with Indian companies for the marketing of some items reserved for the small scale industries;

(b) if so, the names of these companies; and

(c) the sectors in which the multinational companies have been granted permission to sign agreement with Indian companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c) Yes, Sir. A Statement showing details of the approvals granted to Multinational companies to enter into agreements with Indian companies for marketing of the items reserved for the small scale sector, during the post-policy period (from 1.8.91 to 31.1.95) is enclosed.

**Statement**

| Sl. No. | Name of Foreign Collaborator       | Name of Indian Company                 | Item of Manufacture   | Amt. (In millions) | %age of Equity |
|---------|------------------------------------|--|---|--------------------|----------------|
| 1       | 2                                  | 3                                      | 4   | 5                  | 6              |
| 1.      | Givaudan Roure, Switzerland.       | —                                      | Export & Marketing of perfume/ flavour raw material and finished perfumery/flavour compound from India.   | 25.00              | 100.00         |
| 2.      | Bata (BN) BV, Netherlands.         | Bata India Ltd., Calcutta              | All types of footwear, footwear components leather and products allied to footwear and sports goods, accessories, garments and other merchandise.               | 131.10             | 51.00          |
| 3.      | The Walt Disney Co., USA           | Indo-Euro Industries Ltd. Bombay.      | To develop & market products using the characters, concepts & ideas developed by Walt Disney including music cassettes, toys educational help & video products. | 5.10               | 51.00          |
| 4.      | Levi's Strauss & Co., Hong Kong.   | —                                      | To set up a wholly owned subsidiary in India for marketing, advertising, distribution & sale of its branded garments manufactured in selected SSI units.        | 94.77              | 100.00         |
| 5.      | Littlewoods International Ltd., UK | Coopers & Lybrand Pvt. Ltd., New Delhi | To set up a 100% owned subsidiary for International marketing & vendor development for Indian made products.  | 473.25             | 100.00         |

| 1   | 2   | 3  | 4  | 5            | 6              |
|-----|---|--|--|--------------|----------------|
| 6.  | Benetton Group Spa, Italy.  | DCM Ltd., New Delhi.                         | An integrated manufacturing facility for textile sector in the Knit Fabric Area. The venture will not manufacture any item reserved for small scale sector directly but have them manufactured in the small scale units.                           | 95.00        | 50.00          |
| 7.  | Dunkin's Donuts Inc., USA.  | Kwality Frozen Foods, Bombay.                | to set up a joint venture for establishing outlets for marketing of Dunkin' Donuts products.   | 0.25         | 50.00          |
| 8.  | Baskin Robbins International Ltd., USA.   | Kwality Frozen Foods, Bombay.                | To set up a joint venture for undertaking activities relating to franchising & marketing of icecream produced by independent small scale units with the technological support. It shall not manufacture items reserved for the small scale sector. | 0.25         | 50.00          |
| 9.  | Jay Gee Enterprises (Pte) Ltd. Singapore.<br>Shri Moti Melwani, Singapore<br>Shri Nico Moran, Indonesia.<br>R. Krishnan, Singapore. | Jay Gee Enterprises India Pvt. Ltd., Bombay. | Setting up of Retail outlets for marketing of branded apparels in 15 establishments in Major Cities in India.  | 31.00<br>NRI | 75.00<br>25.00 |
| 10. | Mr. Paul Hurth, France.   | Flamboyant Pvt. Ltd., New Delhi.             | Trading Activities in leather apparels, ready-made garments & made ups Textile furnishing & Handicrafts  | 0.60         | 50.00          |
| 11. | Agio Investments Ltd., Mauritius.   | Derby International Ltd., Calcutta.          | Trading in leather goods Tea, Jute.  | 2.40         | 50.00          |
| 12. | Agio Investments Ltd. (A subsidiary of Agio Investment, Singapore) Mauritius.   | Derby Udyog Ltd., Calcutta.                  | Trading in leather goods, Tea, Jute and computer.  | 7.50         | 50.00          |

### Population Growth

1307. SHRIMATI DIPIKA H. TOPIWALA : Will the PRIME MINISTER be pleased to state:

(a) the steps taken/proposed to be taken by the Government to control the growing population;

(b) the details of the incentives being given to promote the small family norms; and

(c) the other steps taken/ proposed to be taken for the promotion of small family norms in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (c). A result-oriented Action Plan has been formulated in consultation with the State Governments and Union Territories Administrations and is under implementation. Reduction of infant mortality rate is essential for the acceptance of small family norm. Maternal and child health services, including immunization, are also being provided under Family Welfare Programme.

(b) In order to compensate for the loss of wages, cash compensation of Rs. 100/- to the acceptors of Tubectomy/ Vasectomy is given at present by the Central Government. Central Government employees (within the specified age

limits) having one, two or three children who undergo sterilisation are entitled to one special increment in the form of personal pay not to be absorbed in the future increase of pay. Other incentives provided to Central Government employees are:—

- (i) 1/2% rebate on rate of interest on House Building Advance if they have upto three living children; and
- (ii) Special Causal Leave for undergoing sterilization/ IUD insertion.

### National Institute of Ophthalmology

1308. SHRI A. CHARLES:  
SHRI P.C. CHACKO:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have receive proposal from the Government of Kerala for opening a National Institute of Ophthalmology at Trivandrum;

(b) if so, the action taken by the Union Government thereon; and

(c) the total cost of the project?